



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,18th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/31/2024 FIXED	ANANTA SMITH AND 2 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	WA/192/2024 FIXED	M/S DEHING PART 1 FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, FISHERY
HEARING				
3	WP(C)/5924/2018 WITH WP(C)/8016/2018 (D/O), WP(C)/2515/2016 (D/O)	KISHLAY FOODS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	GA, ASSAM MR. N J GOGOI (SC, A S A M B) MR. N J GOGOI (SC, A S A M B) SC, A S A M B
4	WP(C)/6189/2018	IN-SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
5	WITH WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
6	WP(C)/6967/2018	PRABHAT CHANDRA DAS AND 10 ORS. Versus THE UNION OF INDIA AND 25 ORS.	MR. M CHANDA MR. S DUTTA MR H DAS MR S CHOUDHURY MS. S NATH MR. J TIKKOM	MR. B C PATHAK (R1-R3) MR. B PATHAK (R1-R3) MR H K GOGOI (R1-R3) MR. R THADANI (R1-R3) SC, BSNL
7	WP(C)/7681/2018	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC

8	WITH WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
9	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR D K BHATTACHARYYA MS S SARMA HAZARIKA MS A BORGHAIN DILME R.M. MOMIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
10	WP(C)/6764/2021 FIXED	DR. AMBORISH ADHYAPOK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
11	WA/373/2022 FIXED	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY MR P NAYAK,SC, FINANCE DEPTT & URBAN DEVELOPTMENT DEPTT.(R 15-16) SC, FINANCE
	WITH I.A.(Civil)/3473/2022 in WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY SC, FINANCE
12	WITH WP(C)/3735/2023	ASHIM CHAKRABORTY AND 13 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM MR. S S ROY, SC, TINSUKIA MUNICIPAL BOARD (r-4 to 8) MR P NAYAK, SC, FINANCE DEPTT. & URBAN DEVELOPMENT DEPTT.(r 1-2) MRS. R B BORAH, Jr. GA, ASSAM
13	WA/336/2023 CAVT. NO.06772/023, FIXED, CAVT./677/2023	THE STATE OF ASSAM AND 2 ORS Versus DR NIRABKUMAR SARMAH	SC, HIGHER EDU MR. K GOGOI MR S DAS	MR. D DAS SR. ADV (R-1) MR. I A HAZARIKA (r-4) MR A KALITA MR. M MAHANTA MR. H ALI (r-4) MR N KALITA (R-1) SC, K A A C FOR CAVEATOR
14	WP(C)/6574/2023 B/O	RANJIT KUMAR PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M TALUKDAR MS. M TALUKDAR	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024

12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 PIL/24/2022 PART-HEARD	BODO WRITER ACADEMY AND 94 ORS Versus UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM MR. T DEURI, INTERVENOR (R-11 to 20) SC, BTC SC, WPT AND BC ASSTT.S.G.I.

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11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-I RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR.JUSTICE K. ETE, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4353/2023 B/O	MUSARIF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
WITH				
2	WP(C)/3035/2023	ABDUL HANNAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
3	WP(C)/2743/2024 FIXED	ARJUN SINGH AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY (R-2,3,4)
4	WP(C)/2744/2024 FIXED	ANGKITA SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY for (Resp. 2 to 4)
5	WP(C)/2926/2024 FIXED	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.
WITH				
	I.A.(Civil)/1967/2024 in WP(C)/2926/2024	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.
6	WP(C)/3073/2024 FIXED	GIRIJANANDA CHOWDHURY UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAKRABORTY MS. M DAS	SC, HEALTH
ORDER (IMPLEADMENT OF PARTY)				
7	I.A.(Civil)/1804/2024 in WP(C)/817/2023	BISWA NATH ROY, Versus GIRIDHARI AGARWAL AND 5 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM	MS D MAHANTA SC, SEC. EDU. SC, G U
WITH				
	WP(C)/817/2023 FIXED	GIRIDHARI AGARWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. M DUTTA (R4) MR. M ISLAM (R4) SC, SEC. EDU. SC, G U

8	WITH WP(C)/322/2023	BISWA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. U K NAIR (R6) MR. M DUTTA (R-5) MS. L DAS (R6) MR. M ISLAM (R-5) MR. A BORO (R6) SC, N C T E MR A CHAKRABORTY (R6) MR A CHETIA (R6) SC, SEC. EDU.
ADMISSION				
9	WP(C)/3359/2022 PART-HEARD, FIXED	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I. SC, ELEMENTARY EDUCATION SC, FINANCE
10	WP(C)/7058/2015 FIXED	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MAHMUD MR.S HOQUE MR.M ALI MR.A RAHMAN	SC, ELEMENTARY EDUCATION SC, FINANCE
11	WP(C)/6858/2017 FIXED	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
12	WP(C)/666/2019 CAVT. NO.0014/2019 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
13	WP(C)/4500/2020 FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
14	WP(C)/3157/2021 FIXED	SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
	WITH I.A.(Civil)/3611/2022 in WP(C)/3157/2021	NIRODA BORAH, Versus SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
15	WP(C)/1658/2022 FIXED	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU

	WITH I.A.(Civil)/728/2024 in WP(C)/1658/2022	THE STATE OF ASSAM, Versus TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
16	WITH WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
17	WP(C)/4702/2022 FIXED	KRISHNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR B D DAS (R-11) MR H K SARMA (R-11) SC, APSC MR. S K DAS (R-7) MR. I H SAIKIA (R-5,6,8,9,10) MR. P HAZARIKA (R-12) MR. B BORAH (r-9) MR. K KALITA (R-5,6,8,10) MR. M R CHOUDHURY (r-9) MR K KASHYAB (r-9) MS L HMAR (R-5,6,8,10) MS B B HUSSAIN (R-11) MR. R K HAJONG (R-5,6) MR S BORA (R-11) MR. H R DAS (R-11) SC, SEC. EDU.
18	WITH WP(C)/4715/2018	KRISHNA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY	MR B D DAS MR A K BORAH MR H K SARMA SC, APSC MR. I H SAIKIA MR. S K DAS (R6) MR. P HAZARIKA MR. N S LASKAR MR. R PHUKAN MR. H S BORAH MR. K KALITA MR. M R CHOUDHURY MS. J RONGPIPI MR D BARMAN (R6) MS L HMAR SC, SEC. EDU. MR. G .CHOUDHURY (SC. APSC)
19	WP(C)/5524/2022 FIXED	ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
20	WP(C)/6331/2022 FIXED	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
21	WP(C)/247/2023 FIXED	JURI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
22	WP(C)/342/2023 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	MR. B D KONWAR SR. ADV. (r-7) GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) MR H AGARWAL (r-7) MR J SINGH (r-7) MS P GUPTA (r-7) MS V V THANYU (r-7) MS S JAIN (r-7) SC, SEC. EDU.

	WITH I.A.(Civil)/487/2023 in WP(C)/342/2023	MD. NUR SHAHED ALI, Versus ABDUR RAHMAN AND 6 ORS., ASIT BARAN ROY AND 9 ORS.	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
23	WP(C)/919/2023 FIXED	Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WP(C)/1266/2023 FIXED	GUDDU KUMAR Versus THE UNION OF INDIA AND 8 ORS	MR. U DUTTA MS D KALITA B DUTTA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR V.K.SHARMA (R-6 TO 9) MR. K GOGOI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I. SC, IIT
25	WP(C)/4803/2023 FIXED	DIPULINA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SEC. EDU.
26	WP(C)/4990/2023 FIXED	DEBOBRATA NATH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU. SC, NCHAC SC, FINANCE
27	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
28	WP(C)/388/2024 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
ORDERS				
29	Cont.Cas(C)/422/2022 FIXED	LAKHESWAR KAKATI AND 17 ORS. Versus SHAHNAWAZ CHOUDHURY	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
30	WP(C)/1260/2024 FIXED	RATHI KANTA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M DAS	SC, ELEM. EDU SC, SSA
31	WITH WP(C)/3807/2019	TARIQUE ANWAR LASKAR AND 83 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R-6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6)
32	WITH WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
33	WITH WP(C)/7274/2021	SAFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
34	WITH WP(C)/5818/2023	PRIYANKA UPADHAYAYA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MS. L WAJEEDA	SC, ELEM. EDU SC, SSA

HEARING

35	WP(C)/187/2022 FIXED	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
36	WP(C)/4961/2023	JUGAL KISHOR CHOUDHURY AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR A CHALIHA SC, SEC. EDU. SC, FINANCE DEPTT.
37	WP(C)/3695/2022 FIXED	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU SC, FINANCE DEPTT.

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,18th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./122/2021 FIXED, WITH LCR 1 BUNDLE	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)

LEAVE NOTE OF ADVOCATES FOR 18/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./56/2020 FIXED	SALEH AHMED CHOUDHURY AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR. I U CHOWDHURY	MR. M BISWAS MS B BORA MS M DAS PP, ASSAM
	WITH I.A.(Crl.)/618/2024 in Crl.Pet./56/2020	SALEH AHMED CHOUDHURY AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
2	Crl.Pet./753/2021 WITH LCR 3 FILES, FIXED	KUTHAL PEGU Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
3	Crl.Pet./995/2022 WITH LCR 2 FILES, FIXED	BISWAJIT PAUL Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MS N DEKA (r-2) MR SAURADEEP DEY (r-2) PP, ASSAM MR. D GUPTA
4	Crl.Pet./842/2023 FIXED	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA	MR S R A NASER (R-2) MR S AHMED (R-2) PP, ASSAM
5	Crl.Pet./113/2024 B/O	ANUSHA KALITA Versus THE STATE OF ASSAM AND ANR	J RABHA MR R D GOSWAMI MR A N SARMAH	MR. A SAIKIA (R-2) PP, ASSAM
6	Crl.Rev.P./209/2024 FIXED	SHAHANAZ BEGUM Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM
7	Crl.Pet./505/2024 FIXED	DR. MONGVE KRO AND ANR Versus THE STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ MD F FARIDI	MR B P BORAH(R-2) MR P J DUTTA(R-2) MR R S RONGHANG(R-2) PP, ASSAM
ORDERS				
8	Crl.Pet./831/2023 FIXED	SMTI. MAMTA JAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA	MR P DAS (R2) MS N BARUAH (R2) PP, ASSAM

9	Crl.Rev.P./224/2024 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. V K CHANDAK DR. T KALITA MR P K DAS MR A RAZZAK	PP, ASSAM
10	Crl.Rev.P./230/2024 FIXED	PRADIP KHANIKAR Versus SMT. DIPIKA KHANIKAR AND ANR	MR D KALITA MS R KOUR	PP, ASSAM
11	I.A.(Crl.)/347/2024 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./106/2024 WITH Crl.A./106/2024	SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
		SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
12	Crl.Pet./563/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	NUR ALOM Versus THE STATE OF ASSAM AND ANR	MR A H AHMED	PP, ASSAM
13	Crl.Pet./583/2024 FIXED	NITYA CHAKMA Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM

HEARING

14	Crl.Rev.P./387/2009 WITH LCR 3 FILES AND P.B., FIXED	SMTI MAMTA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI (Amicus Curiae) MS. B GOSWAMI (Amicus Curiae)	PP, ASSAM MRS KEYAL MISSD DOWARAH
15	Crl.Rev.P./22/2011 WITH LCR 4 FILES	MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM	MR.S P UPADHAYA MR.R BAISHYA MR.P K BRAHMA MR.H KASHYAP	PP, ASSAM
16	Crl.A./197/2011 WITH LCR AND P.B.	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR Z KAMAR MR.D TALUKDAR MR. B TALUKDAR MR. B TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
17	Crl.Pet./185/2012 WITH LCR 2 FILES	SUJIT RUDRA Versus TAPAN KR. DEY	MR.A D CHOUDHURY MR. S DEKA MR.M K DAS MR.D CHOUDHURY	MR.S S SHARMA MS.L SARMA MR.D J MUKHERJEE
18	Crl.A./269/2012 WITH LCR 6 FILES	RAJU BARUAH Versus THE STATE OF ASSAM	MR.R P SARMAH MR.S M SARMA MR.K GOGOI MR.K K UPADHYAY	PP, ASSAM
19	Crl.Pet./867/2013 WITH OFFICE NOTE	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
20	Crl.Rev.P./230/2014 WITH LCR 19 FILES, OFFICE NOTE	DIRECTOR, C.B.I Versus RIPUN BORA and 2 ORS	MR.P N CHOUDHURY MR. R K D CHOUDHURY (ASSTT.S.G.I.) SC, CBI	MR.A M BORA MR.A M BORA MR. A CHAUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR.N BORAH

21	CRL.A(j)/42/2019 6 Y 2 M 6 D :WITH LCR 5 FILES, P.B.-1, FIXED	RUPSING ROUTIA Versus THE STATE OF ASSAM	MR. S ISLAM, AMICUS CURIAE	PP, ASSAM
22	Crl.Pet./74/2021 WITH OFFICE NOTE DATED 19-0- -2024, LCR 1 FILE	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
23	Crl.Pet./88/2021 WITH LCR 1 FILE(SCANNED COPY)	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
24	Crl.Rev.P./20/2022 WITH LCR 3 FILES, FIXED	ANURUPA BORA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR H K J AHMED MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MS R R MUZIB MR S N KRISHNATRAYA MR R YASIN	MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MR S P DAS (r-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) MR. A DEKA (r-2) MS C BORA (r-2) PP, ASSAM MS. S BAISHYA (r-2)
25	Crl.Pet./329/2022	SULTAN ALI Versus THE UNION OF INDIA	MR. A LAL MR A BRAHMA	SC, DRI
26	Crl.Pet./596/2022	HEMANTA DAS Versus KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR M J QUADIR (R-1) MR S S ISLAM (R-1) MS S AHMED (R-1)
27	Crl.Pet./599/2022	MRS. KAMALA DAS Versus KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR. M J QUADIR (R-1) MR. K MIRA (R-1) MR S S ISLAM (R-1)
28	Crl.Pet./1348/2022 WITH LCR 1 FILE, B/O	INDARJEET KAUR SAHNI Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	MR. I H SAIKIA (r-2) MR. B BORAH (r-2) MR. K KALITA (r-2) MR. M R CHOUDHURY (r-2) MR K KASHYAB (r-2) MS L HMAR (r-2) PP, ASSAM
29	CRL.A(j)/87/2023 1 Y 3 M 25 D :WITH LCR 3 FILES(SCANNED COPY)	KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	PP, ASSAM
30	CRL.A(j)/101/2023 1 Y 0 M 14 D :WITH LCR 5 FILES, P.B.-1	DIPJYOTI MALAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA MS. T SOM MR. P TELI	MS. B SARMA (LEGAL-AI- -COUNSEL FOR R2) PP, ASSAM
31	Crl.A./303/2023 WITH LCR 4 FILES, FIXED	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. D GOGOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
	WITH I.A.(Crl.)/724/2023 in Crl.A./303/2023	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	Crl.Rev.P./306/2023 WITH LCR 2 FILES(SCANNED COPY)	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY

33 [Crl.A./320/2023](#)
WITH LCR 4 FILES

RATUL KALITA @ DOTUA
Versus
THE STATE OF ASSAM AND ANR.

MR P SARMA
MR. K PATHAK
MR. S DIHINGIA
MR H BARUAH
MS. T R KALITA
MR. A. J. DAS

MRS DIPANJALI BORPUJARI
DEKA (R-2)
PP, ASSAM

WITH
[I.A.\(Crl.\)/784/2023](#)
in Crl.A./320/2023

RATUL KALITA @ DOTUA
Versus
THE STATE OF ASSAM AND ANR.

MR P SARMA
MR. K PATHAK
MS. T R KALITA
MR. A. J. DAS

PP, ASSAM

34 **WITH**
[Crl.A./311/2023](#)

RUBUL DAS @ BIHARI
Versus
THE STATE OF ASSAM AND ANR.

MR P SARMA
MR. K PATHAK
MS. T R KALITA
MR. A. J. DAS

MRS DIPANJALI BORPUJARI
DEKA (R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6571/2019 FIXED, WITH LCR	ARCHANA GHOSH Versus THE UNION OF INDIA AND 5 ORS.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ORDER NO STEPS				
2	WP(C)/1328/2013 FIXED	MD. ABDUL KAYUM TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.H K GOGOI MR.S ROY MR.B AHMED	GA, ASSAM MR A TEWARI MRSS P TEWARI
ADMISSION				
3	WP(C)/3339/2018 FIXED, WITH LCR	MAJIRAN BIBI @ MAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC ASSTT. S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/8686/2018 FIXED, WITH LCR	ANIMA DEY AND 3 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. D NANDI MS P SARMAH MS. S ROY SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T
5	WP(C)/8728/2018 FIXED, WITH LCR	SHAFIQL ISLAM @ SAFIQL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
6	WP(C)/1790/2023 FIXED, WITH OFFICE NOTE	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND

WITH
[I.A.\(Civil\)/1650/2023](#)
in WP(C)/1790/2023

TEPUNOL YORE AND 3 ORS.
Versus
THE STATE OF NAGALAND AND 5 ORS.

MR D K MISHRA
MR B PRASAD
MR P J BORAH
N GAUTAM (r-2,4)

GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:30 AM

**THE SPECIAL DIVISION BENCH AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE K.R. SURANA WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	PIL(Suo Moto)/1/2020	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1898/2024 FIXED	RAJU ALI AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	GA, ASSAM
WITH				
2	WP(C)/1904/2024	BISHNU RAM DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	GA, ASSAM
3	WP(C)/3125/2024 FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
HEARING				
4	WP(C)/81/2015 FIXED	UPEN DAS and 17 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MR.P S LAHKAR MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	GA, ASSAM MR.R SARMA(R-2) MS.A VERMA MR. D MAZUMDARR-2 MR.P BORAH(R-2) SC, FINANCE
5	WP(C)/1064/2016 CAVT. NO.& 218//16 FIXED, CAVT./218/2016, CAVT./180/2016	SMTI. MOUCHUMI KALITA Versus THE STATE OF ASSAM AND 13 ORS	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D P BORAH MR. A ROY	MR. Y DOLOI (R- 1-5) MR. S K MEDHI (R-10,11&13) MR. Y S MANNAN MR. A DAS MS. M BORDOLOI(R-8&9,12&14) MR. A DAS(R-8&9,12&14) MR. N SARMAH (R-8&9,12&14) MR. J DAS (R-10,11&13) MR. J ROY (R-8&9,12&14) MR. S DUTTA(R-10,11&13) MR. S G BHATTACHARJEE(R-10,11&13) SC, PWD (NH) ADDL. AG, ASSAM FOR CAVEATOR
WITH				
6	WP(C)/5474/2014	SHANTANU BAROOAH and 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	MR.Y DOLOI(R- 1-5) SC, PWD ADDL. AG, ASSAM

7	WITH WP(C)/1093/2016 CAVT. NO. 180/16	SHANTANU BAROOAH and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. M K CHOUDHURY MR. N HOQUE MR K UDDIN MR. A K AZAD MR. A U AHMED	MR. Y DOLOI (R- 1-4 & 6)(R--5) MRS. M BORAH FOR CAVEATOR ADDL. AG, ASSAM SC, PWD (ROADS)
	WITH I.A.(Civil)/1982/2016 in WP(C)/1093/2016	SHANTANU BAROOAH and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.M K CHOUDHURY MR.N HOQUE MRK UDDIN MR.A K AZAD MR.A U AHMED	MRS.M BORAH SC, PWD (ROADS) FOR CAVEATOR
	WITH I.A.(Civil)/2277/2021 in WP(C)/1093/2016	SHRI SHANTANU BAROOAH Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, PWD
8	WP(C)/3136/2016 FIXED	DEBAJIT SAIKIA Versus THE OIL AND NATURAL GAS CORPORATION LIMITED and ANR.	MS.A BHATTACHARJEE MR.B M CHOUDHURY MR.P KALITA	MR.N ISLAM MS.L SRIVASTAV MS.U BARUAH SC, ONGC
9	WP(C)/3180/2016 FIXED	KOPILESWAR SHAHU Versus THE UNION OF INDIA and 2 ORS	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	C.G.C. MR. K GOGOI (CGC) MR.A C KALITA ASSTT.S.G.I. MS.H TERANGPI
10	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
11	I.A.(Civil)/1609/2021 FIXED in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
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7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024

16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,18th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5242/2016 FIXED	CHANDAN URIA and ANR. Versus THE CHAIRMAN, ASSAM POWER DISTRIBUTION COMPANY LTD. and 14 ORS	MS.A DEVI	MR.B GOSWAMI(R- 11) MR.Y S MANNAN(R-12&14) MR.M KHATANIAR(R- 11) MS. P BHATTACHARYA (R-2 TO 5) MR.R K DUTTA(R-7,13&15) SC, APDCL MR.U J SAIKIA(R- 7,13&15) MS.S GOHAIN(R- 12&14) MS.S CHUTIA(R- 11) MS.A BORTHAKUR(R-6&8)(R-10) SC, AEGCL, SHRI S. KATAKI
2	WP(C)/6384/2017 FIXED	SHOBALAL MALLA Versus THE STATE OF ASSAM and 5 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	SC, AG SC, FINANCE SC, PWD
3	WP(C)/9441/2019 FIXED	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
4	WITH WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
5	WITH WP(C)/6345/2023	BUBUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
6	WP(C)/4004/2020 FIXED	DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
7	WP(C)/7586/2022 FIXED	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
8	WITH WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE

9	WITH WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (r-3,4,6,7,8,9,10,11)
10	WP(C)/4061/2023 FIXED	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
11	WITH WP(C)/4182/2023	RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
12	WITH WP(C)/4221/2023	MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
13	WITH WP(C)/4267/2023	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
14	WITH WP(C)/4277/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
15	WITH WP(C)/4761/2023	SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
16	WITH WP(C)/4776/2023	RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
17	WITH WP(C)/5175/2023	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
18	WITH WP(C)/6627/2023	MRINAL KANTI SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
19	WITH WP(C)/106/2024	PRABHAT KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, P AND R.D. GA, ASSAM
20	WITH WP(C)/666/2024	SURAJ BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.
21	WP(C)/5046/2023 CAVT. NO.08242023,117800008282023,117800008302023, 117800008362023,117800008442023, 117800008642023,117800008742023, 117800008802023,117800008862023,117800008882/023, FIXED	MANZURUL HAQUE LASKAR AND 9 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR F A LASKAR MD I H LASKAR	MR. S P CHOUDHURY (FOR CAVEATOR) MR. K GOGOI MR. K GOGOI MS B DEVI (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DR K PANDAV (FOR CAVEATOR) DY.S.G.I.
22	WITH WP(C)/5406/2023 CAVT. NO. 08432/023,	NIT WORKERS UNION AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/387/2024 in WP(C)/5406/2023	THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND ANR. Versus NIT WORKERS UNION AND 2 ORS.	MR. S P CHOUDHURY	MR. M J BARUAH MR. S P CHOUDHURY (FOR CAVEATOR)

23	WP(C)/2354/2024 FIXED	GO- 2148X SRI VINAY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. D BORAH	MR. S K MEDHI (r-1 to 4) DY.S.G.I. SC, UPSC
ORDERS				
24	Cont.Cas(C)/80/2022 FIXED	PADMESWAR DEKA Versus DIPAK BORA AND ANR.	MR. A BHATTACHARYYA MR. D PHUKAN MR P S RAJA	
25	Cont.Cas(C)/186/2022 FIXED	HARSING RONGPHER Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
HEARING				
26	WP(C)/1651/2017 FIXED	RAJU DAS Versus THE UNION OF INDIA and 7 ORS.	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MS.G DAS MR.S UPADHAY MR.B KUMAR	ASSTT.S.G.I.
27	WP(C)/1659/2017 FIXED	RAMANI KANTA SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR.P S DEKA MR.R ISLAM MR.U K NAIR MR.A CHETRY MR.K SARMA	GA, ASSAM
28	WP(C)/2491/2017 FIXED	MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and ANR.	MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA	MR.K K NANDI(R- 1&2) MR.A J GHOSH(R- 1&2)
29	WP(C)/4648/2018 FIXED	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR. K R PATGIRI MS. C DAS MS T WAPANGLA MR. R DEKA	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
30	WITH WP(C)/1479/2018	DEBOKANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
31	WP(C)/2817/2019 FIXED	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	WITH I.A.(Civil)/1324/2020 in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
32	WP(C)/3101/2020 FIXED	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
33	WP(C)/3299/2020 FIXED	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC

WITH
[I.A.\(Civil\)/2373/2022](#)
in WP(C)/3299/2020

DUL MALLA BUZAR BARUAH
Versus
THE STATE OF ASSAM AND 6 ORS

MS D BORGOHAIN
MR. P GOHAIN
MS. K BARUAH
MS. M SARMAH

GA, ASSAM
SC, APSC
SC, PWD

34 **WITH**
[WP\(C\)/3317/2020](#)

MAHANTA GOGOI
Versus
THE STATE OF ASSAM AND 6 ORS.

MS D BORGOHAIN
MR. P GOHAIN
MS. M SARMAH

GA, ASSAM
SC, APSC
SC, P W D
SC, PERSONNEL DEPT.

WITH
[I.A.\(Civil\)/160/2021](#)
in WP(C)/3317/2020

MAHANTA GOGOI
Versus
THE STATE OF ASSAM AND 6 ORS.

MS D BORGOHAIN
MR. P GOHAIN
MS. M SARMAH

GA, ASSAM
SC, APSC

35 [WP\(C\)/2065/2022](#)
FIXED

JAYDEEP NANDI
Versus
OIL INDIA LIMITED AND 3 ORS

MR. S P CHOUDHURY
MR. P MAHANTA
MR. R B GOHAIN
MR K BISWAKARMA
MS B DEVI
MR A KHARSOHUM
DR K PANDAV
DR K PANDAV
MR. S. J. SARKAR

SC, OIL

36 [WP\(C\)/7535/2022](#)

RAMANI KAKATI
Versus
THE STATE OF ASSAM AND ANR

MR. J I BORBHUIYA
MR. A GANGULY
MR. L MOHAN
MS. M ROY
MR T CHHETRI
MR A HOSSAIN

GA, ASSAM
MS. M M KOTOKY, SC,
ANIMAL HUSBANDRY &
VETERINARY DEPTT. &
DIARY DEVELOPMENT
DEPTT.

37 [WP\(C\)/447/2024](#)
FIXED

NEPAL CHANDRA MANDAL
Versus
THE STATE OF ASSAM AND 5 ORS

MR. J I BORBHUIYA
MR. L MOHAN
MRS. K H CHOUDHURY
MR A HOSSAIN

SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



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2:00 PM to 4:45 PM

[For Thursday,18th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA
AND HONOURABLE MR. JUSTICE M. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./98/2017 8 Y 0 M 10 D.:WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED	SRI PRADIP BRAHMA @ PWLER Versus THE NATIONAL INVESTIGATION SGENCY	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B R DAS	SC, NIA
2	Crl.A./182/2020 WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	SMTI SABITRI DEHINGIA Versus STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. P BORA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	MR D TALUKDAR,AMICUS CURIAE(R-2) PP, ASSAM
3	CRL.A(J)/6/2021 4 Y 5 M 0 D.:WITH LCR - 5 (FIVE) FILES, P.B. - 2	KUMRU BHUMIJ Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
4	Mat.App./5/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. R K TALUKDAR MR. D BORAH	MR P K DAS MR. M BARUAH
5	Crl.A./256/2022 2 Y 0 M 19 D.:WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED	TOKHESWAR GOGOI @ BHAILA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
	WITH I.A.(Crl.)/787/2023 in Crl.A./256/2022	TOKHESWAR GOGOI @ BHAILA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
6	CRL.A(J)/15/2023 21 Y 1 M 4 D.:WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	PRANAB TALUKDAR AND ANR. Versus THE STATE OF ASSAM	MS R GOSWAMI (LEGAL- AID-COUNSEL)	PP, ASSAM
7	CRL.A(J)/83/2023 5 Y 0 M 23 D.:WITH LCR - 4 (FOUR) FILES, P.B. - 2, L/O	DHANIA SABOR Versus THE STATE OF ASSAM	N K KALITA, AMICUS CURIAE	PP, ASSAM
8	Crl.A./92/2023 1 Y 4 M 23 D.:WITH LCR 5 FILES, P.B.-2, FIXED	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A U CHOUDHURY MR S ISLAM MS A DEKA MS. D R CHOUDHURY	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED PP, ASSAM

WITH
[I.A.\(Cri.\)/911/2023](#)
in Cri.A./92/2023

UMAKANTA SINGH
Versus
THE STATE OF ASSAM AND ANR.
AWADESH CHOUHAN AND 2 ORS.
Versus
THE STATE OF ASSAM AND ANR.

MR. R P SARMAH
MR. D DOLEY
PP, ASSAM

9 [Cri.A./158/2023](#)
1 Y 8 M 7 D:WITH LCR - 5 (FIVE)
FILES, P.B. - 2

ALHAJJ I UDDIN
MR. B P BORAH
MRS. R MOMTAZ
MR. M A LASKAR
MR P J DUTTA
S AHMED
MR R S RONGHANG
MR R HOQUE
PP, ASSAM

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16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,18th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH- V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 15-07-2024 TO 30-08-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 42 TO 66),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/1333/2024 FIXED in WP(C)/6467/2023 WITH WP(C)/6467/2023	TILESWAR SAIKIA AND 4 ORS Versus PRADYUT HAZARIKA AND 7 ORS PRADYUT HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. M HOSSAIN MR. P BORDOLOI MS M NIROLA	GA, ASSAM MR. P BORDOLOI SC, CO OP GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	WP(C)/4947/2022 PART HEARD, FIXED WITH WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
3	WP(C)/4948/2022 WITH WP(C)/6093/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
4	WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
5	WP(C)/634/2023 FIXED	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
6	WP(C)/6133/2023 FIXED	VIKASH AGARWAL Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	MR K K MAHANTA (Sr. Advocate) (r-9) GA, ASSAM MS N BEGUM (r-9) MR S GAUTAM (r-9) SC, REVENUE SC, GMC SC, FOREST

7 **WITH**
[WP\(C\)/118/2022](#)

BADAN CHANDRA BORA
Versus
THE STATE OF ASSAM AND 6 ORS.

MR K K MAHANTA (Sr.
Advocate)
MR. K SINGHA
MR. K M MAHANTA
MS N BEGUM
MR S GAUTAM
M R SHARMA

MR. C S HAZARIKA, GA,
ASSAM (R-2,3,6)
GA, ASSAM
MR T KALITA (R-7)
MR. A SAIKIA (R-7)
MR. A S ALI (R-7)
MR D GOGOI, SC, FOREST
DEPTT. (R-5)
MR. B J TALUKDAR, SC,
REVENUE & DISASTER
MANAGEMENT DEPTT. (R-
1)
MR B GOGOI, SC, SOIL
CONSERVATION (R-4)
SC, REVENUE

WITH
[I.A.\(Civil\)/1777/2022](#)
in [WP\(C\)/118/2022](#)

BADAN CHANDRA BORA
Versus
THE STATE OF ASSAM AND 6 ORS.

MR K K MAHANTA (Sr.
Advocate)
MR. K M MAHANTA

MR. C S HAZARIKA, GA,
ASSAM (R-2,3,6)
GA, ASSAM
MR T KALITA (R-7)
MR D GOGOI, SC, FOREST
DEPTT. (R-5)
MR. B J TALUKDAR, SC,
REVENUE & DISASTER
MANAGEMENT DEPTT. (R-
1)
MR B GOGOI, SC, SOIL
CONSERVATION (R-4)
SC, REVENUE

HEARING

8 [WP\(C\)/5541/2023](#)
FIXED

BHABESH DAS
Versus
THE REGIONAL MANAGER SBI NORTH
EAST REGION AND 2 ORS

MR M RANA
MD. I AHMED

MR. A PARVEZ
MR D GOGOI

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

1	FAO/50/2023 CAVT. NO.09172/023, PART-HEARD, FIXED	SURENDRA KUMAR MITTAL Versus SAYED KAMALUDDIN AHMED AND 7 ORS	MR G N SAHEWALLA MR. S SARMA MD ASLAM MR. J DEKA MR. T K BHUYAN MR. S K DEKA MS. S MEDHI MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MS T J SAHEWALLA MR. C TALUKDAR MR. A GAUTAM	S ALI MR. P CHOUDHURY MR. R BARUAH MS. M NATH MS S SIDDIQUA MS. J SARMA FOR CAVEATOR
	WITH I.A.(Civil)/2462/2023 in FAO/50/2023	SURENDRA KUMAR MITTAL Versus SAYED KAMALUDDIN AHMED AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MS. S MEDHI MR. C TALUKDAR MR. A GAUTAM	MR. P CHOUDHURY FOR CAVEATOR

ADMISSION

2	CRP/38/2024 CAVT. NO.03422/024, FIXED	ROTO TEKCHI ALIAS RATU TECHI AND ANR Versus GAINWELL COMMOALES PRIVATE LIMITED	MR. D MOZUMDER MR. S K DEORI MR. D MAZUMDAR	MR R SINGHA FOR CAVEATOR
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BAIL HEARING (BA)

3	Bail Appln./1489/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	MD. JAMAL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
4	Bail Appln./1494/2024 FIXED	MUZZAMIL HOQUE Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM

ORDERS

5	Intest.Cas./5/2023 WITH LCR, FIXED	RAJANI SAIKIA AND ANR. Versus GUNOMONI SAIKIA AND 8 ORS.	MR R SENSUA MR D BORAH	MR P DEKA (r-1,2) MR. B BORAH (r-1,2)
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	WITH I.A.(Civil)/989/2023 in Intest.Cas./5/2023	RAJANI SAIKIA AND ANR. Versus GUNOMONI SAIKIA AND 8 ORS.	MR R SENSUA MR D BORAH	
		HEARING		
6	MACApp./396/2017 CAVT. NO. 644/2017 PART- HEARD, WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR
	WITH I.A.(Civil)/2638/2017 in MACApp./396/2017	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR FOR CAVEATOR
7	MACApp./502/2018 PART- HEARD, WITH LCR, FIXED	SRI BAPPI CHAKRABORTY Versus NATIONAL INSURANCE CO. LTD. and ANR	MR. M BISWAS MR.T CHUTIA	MS. R D MOZUMDAR MS.P DAS(R-1) MR B CHANDA(R-2)
8	MFA/62/2012 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus RAJKUMARI DEVI AND ANR.	MRS.U DUTTA MR.A GOSWAMI MR.S DUTTA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.F K R AHMED MR.A ALI MD.S ISLAM MR.S DAS MR.A CHOUDHURY MR.N RAJKHOWA MRA A LASKAR
9	Arb.A./15/2014 WITH LCR, FIXED	M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. Versus UNION OF INDIA and 4 ORS,	MS.A CHOUDHURY	MR.A K SARKAR DR. B N GOGOI DR. B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
10	RFA/57/2015 WITH LCR, FIXED	SRI PRANTIK MAZUMDER Versus SRI PRONOJIT MAZUMDER and 2 ORS	MR.P K DEBROY MR.S DEY	
	WITH I.A.(Civil)/379/2018 in RFA/57/2015	PRANTIK MAZUMDAR Versus PRONOJIT MAZUMDAR AND 2 ORS	MR. S DEY	
	WITH I.A.(Civil)/499/2019 in RFA/57/2015	SRI PRANTIK MAZUMDAR Versus SRI PRONOJIT MAZUMDAR and 2 ORS	MR S DEY	
11	RSA/44/2016 WITH LCR	SRI GUNJALAL DAS and ANR Versus SRI PRAFULLA KR. NATH	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.S K SAHARIA MS.A BEGUM MR D C NATH MR.M DAS
12	MACApp./171/2016 CAVT. NO. 476/2016 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus SMTI JUNEY ROSE KHARORAN and 5 ORS	MR. R GOSWAMI MS. M SAIKIA	MR. M TALUKDAR MS. D KALITA FOR CAVEATOR
	WITH CO/16/2017 in MACApp./171/2016	SMTI JUNEY ROSE KHARPRAN and 3 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO LTD	MR.M TALUKDAR MS.D KALITA	
13	MACApp./547/2017 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY

	WITH CO/4/2019 in MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
14	RFA/120/2018 WITH LCR, FIXED	BONGAIGAON REFINERY Versus ON THE DEATH OF LATE RANJIT GHOSH HIS LEGAL HEIRS SMT. AJITA GHOSE AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
	WITH I.A.(Civil)/3237/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	
	WITH I.A.(Civil)/4238/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA	
15	MACApp./719/2018 WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD. Versus SRI NILUTPAL RAJKHOWA AND 2 ORS.	MR. A DUTTA MR. P J BARMAN MRS. P M DUTTA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
16	MACApp./890/2018 WITH LCR, FIXED	SMTI BHABANI BORO and 2 ORS Versus M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)
17	RFA/26/2019 CAVT. NO.0058/2019 WITH LCR	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K K MAHANTA MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. K SINGHA MR. S G BHATTACHARJEE MR. M KASHYAP MR. A SALAMUDDIN	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
18	WITH RFA/25/2019 CAVT. NO. 0058/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. S G BHATTACHARJEE MR. M KASHYAP	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
	WITH I.A.(Civil)/774/2019 in RFA/25/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K L GUPTA MR. S G BHATTACHARJEE	GA, ASSAM MR. B SARMAH SC, NF RLY FOR CAVEATOR
19	MACApp./253/2020 WITH LCR, FIXED	M/S HDFC ERGO GEN. INS. CO. LTD., Versus NITAI BHOWMICK AND 2 ORS.	MR. K K BHATTA MS. R DEVI	DR. R SARMAH
20	MACApp./86/2021 WITH LCR	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) Versus URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
21	MACApp./200/2021 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR R HAZARIKA (R-1) MR. D J KALITA (R-1)
	WITH CO/38/2021 in MACApp./200/2021	GURU PADA BHOWMIK Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR S DUTTA MR R HAZARIKA MR D KALITA MS. I DAS	MS. R D MOZUMDAR (r-1) MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	WITH I.A.(Civil)/1416/2021 in MACApp./200/2021	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

22	RFA/27/2022 CAVT. NO.06442/022, WITH LCR, FIXED	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM	MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR
	WITH L.A.(Civil)/744/2024 in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. B D GOSWAMI MR. J C GOGOI MR. L GOGOI MR B ISLAM	MR R K MOUR
23	RSA/125/2022 WITH LCR	GANESH KANU AND 6 ORS. Versus TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
	WITH Test.App./1/2019	SRI SANJAY KR. KANU AND 2 ORS Versus TRIBENI PRASAD KANU	MR. A SATTAR S CHOUDHURY MR H K BARUAH	MR. A BISWAS MR R KALITA MS S AHOM
25	FAO/13/2023	ASHOKANANDA DAS Versus M/S VAISHNO DEVI TRADERS PVT. LTD. AND ANR.	MR G BHARADWAJ MR B DEORI	MR. R K BHUYAN(R-1) MR B KAUSHIK (r-2) MR. A KHOUND (r-2) MR. M KASHYAP(R-1) MR. S HAZARIKA (r-2) MS A M DCOSTA (r-2)
26	MACApp./339/2023 WITH LCR	ICICI LOMBARD GENEAL INSURANCE COMPANY LTD. Versus BIMALA KHATUN AND 5 ORS. H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R SIKDAR MR. S Ali (R 1-4) MR. S I TALUKDAR
27	FAO/31/2024 FIXED	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD	MR. S SARMA MR D DAS	MR. U HAZARIKA
	WITH L.A.(Civil)/1359/2024 in FAO/31/2024	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD	MR. S SARMA MR D DAS	

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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[For Thursday,18th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF SPECIAL DIVISION BENCH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Rev.P./113/2024	KANGKAN DAS Versus THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY MR D K BHATTACHARYYA	MR. T DEURI (r-2) PP, ASSAM
MOTION (BA)				
2	Bail.Appln./1979/2024	HABIL AHMED AND ANR Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
MOTION				
3	AB/1814/2024	SIKANDAR ALI Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
ADMISSION				
4	Crl.Pet./1406/2023 PART-HEARD, LCR 3 FILES, FIXED	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	MR. D GOGOI (r-2) MRS P DUTTA DHAR PP, ASSAM
HEARING				
5	CRL.A(J)/22/2020 5 Y 0 M 23 D :PART-HEARD, LCR 3 FILES, P.B.-1, FIXED	MONIRAM CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA, AMICUS CURIAE	MR. B BARUAH (R-2) MR. B BARUAH (R-2) PP, ASSAM
6	Crl.A./393/2023 0 Y 9 M 21 D :PART-HEARD, LCR 6 FILES, FIXED	MD. SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
WITH				
	I.A.(Crl.)/1026/2023 in Crl.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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2:00 PM to 4:45 PM

[For Thursday,18th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/54/2009 PART-HEARD, WITH LCR	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	
	WITH I.A.(Civil)/1677/2022 in RSA/54/2009	RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
2	RSA/53/2009	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR
	WITH I.A.(Civil)/1674/2022 in RSA/53/2009	RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
ADMISSION				
3	WP(C)/875/2021 PART HEARD, FIXED	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	MR. D DAS SR. ADV (R-10, 11) GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR K DAS MR. S SARMA(R-10, 11) MR. C K S BARUAH MR K TALUKDAR (R-10, 11) MR. C CHAKRAVARTY (R-10, 11) MR. I DAS (R-10, 11) MS E NATH(R-10, 11) MR. INDRAJIT BHUYAN (R-10, 11)
	WITH I.A.(Civil)/1517/2024 in WP(C)/875/2021	THE BHARATI AIRTEL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS	GA, ASSAM MR. C K S BARUAH MR. Y S MENON

4	WP(C)/1450/2023 FIXED	SANU BODO AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, APDCL
5	WP(C)/1585/2024 CAVT. NO.03082/024, FIXED	BIJU CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. FOR CAVEATOR SC, REVENUE
6	WITH WP(C)/1586/2024 CAVT. NO. 03092/024,	DEEPAK SUBBA Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. SC, REVENUE FOR CAVEATOR
7	WP(C)/2328/2024 FIXED	SANJAY KR. HALDER Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY
ORDERS				
8	WP(C)/3301/2024 FIXED	DWIMU BORO Versus BHARAT PETROLEUM CORPORATION LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	
HEARING				
9	RSA/134/2008 PART-HEARD, WITH LCR, FIXED	BHUBAN MOHAN DAS Versus SAMARESH BANERJEE and ORS	MR.R P SARMAH MR.A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.C K S BARUAH MR.B K NATH MS.J RAJKHOWA MR.S N KRISHNATRAYA	MR.R J BORDOLOI MR.T BARUAH
	WITH MC/1980/2010 in RSA/134/2008	MRS.LAKSHMI PRABHA DAS and 6 ORS Versus SAMARESH BANERJEE and ORS	MS.A K CHOUDHURY MR. A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR.R J BORDOLOI MR.P K TALUKDAR MR. T BARUAH
10	RSA/264/2013 PART-HEARD, WITH LCR, FIXED	MUSSTT. SAFURUN NESSA and 6 ORS, Versus MUSSTT. SURUJ BANU and 15 ORS,	MR.A SARMA MR.K KALITA MR.B DEKA	MR.R BARUAH(R-1) MR.B K SINGH MR.A IKBAL(R-1) MR.S ALI(R-1) MS.M BHATTACHARYYA MS.A SAIKIA MS.M NATH(R-1)
	WITH MC/3567/2013 in RSA/264/2013	MUSSTT. SAFURUN NESSA and 6 ORS, Versus MUSSTT. SURUJ BANU and 15 ORS,	MR.A SARMA MR.K KALITA MR.B DEKA	
11	WP(C)/880/2011	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. Versus SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS MR. A KALITA MS. U. DAS, SC, LABOUR AND UNEMPLOYMENT,
12	WP(C)/4814/2014 WITH LCR	RAJU BHUNIJ, SECY., REP. BY ASSAM SANGRAMEE CHAH SRAMIK SANGHA Versus MANAGEMENT NOLONI TEA ESTATE,	MR.A DASGUPTA MR.B DAS MS.B DAS	MR P KATAKI MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA

13	WP(C)/2929/2016	JIYANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.A DEKA MR.R KAKATI	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	WITH I.A.(Civil)/1148/2016 in WP(C)/2929/2016	S.K.HAZARIKA COLLEGE, Versus JIYANTA BARUAH	MR.K N CHOUDHURY MR.B J GHOSH MR.R DEKA MR.I ALAM MR.R M DEKA MR.T SK MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	WITH I.A.(Civil)/1188/2016 in WP(C)/2929/2016	JIYANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
14	WP(C)/5772/2016 WITH LCR	THE MANAGEMENT OF KALLINECHERRA TEA ESTATE Versus THE STATE OF ASSAM and ANR.	MR.D BARUAH MS.B DAS MR.S CHAKRABARTY MS.N UPADHYAY	MS.N MODI(R-2) GA, ASSAM(R1) MS.M CHOUDHURY(R-2) MR.S DUTTA(Sr.Adv.)(R-2) MR.S DUTTAR-2 MR.C SHARMA(R-2)

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1877/2024	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2	Bail Appln./1945/2024	MINTU LAL Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
3	Bail Appln./1955/2024 FIXED	NAR BAHADUR MAGAR Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MS TINLUNG	SC, FOREST
4	Bail Appln./2052/2024	DURYODHAN YADAV Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA MS. D CHAUHAN	PP, ASSAM
MOTION				
5	W.P.(CrI.)/14/2024 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1983/2024 in W.P.(CrI.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
6	W.P.(CrI.)/15/2024 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1984/2024 in W.P.(CrI.)/15/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
7	W.P.(CrI.)/16/2024 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC

	WITH I.A.(Civil)/1985/2024 in W.P.(CrI.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
8	W.P.(CrI.)/17/2024 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1986/2024 in W.P.(CrI.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
9	CrI.Pet./314/2024 FIXED	DEEP NARAYAN GUPTA Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
10	CrI.Pet./819/2024	BHASKAR KR BAISHYA @ BHASKAR JYOTI BAISHYA Versus SMTI. USHA RANI BAISHYA AND ANR	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN I KHATOON P SINGH	PP, ASSAM
11	CrI.Pet./821/2024	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
12	CrI.Pet./822/2024	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
13	CrI.Pet./823/2024	RAJU ALI Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
14	CrI.Pet./824/2024	GAJNAFOR ADIL Versus THE STATE OF ASSAM AND ANR	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
15	CrI.Pet./825/2024	KHADEM ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ALI MR. Y ALI	PP, ASSAM
16	CrI.Pet./827/2024	BEAUTI BEGUM Versus MD. MOHSIN AHMED AND 3 ORS	MD A ALI MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	
17	AB/1805/2024	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./3527/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
19	WITH Bail Appln./4208/2023	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
20	Bail Appln./590/2024 WITH CASE RECORD(SCANNED COPY)	MD HAMIDULLAH @ MD. HAMIDUL Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
21	Bail Appln./1140/2024	BIJOY DAS AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	Bail Appln./1647/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM

23	Bail Appln./1732/2024 FIXED	ATABUR ALIAS ATABUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM	PP, ASSAM
24	Bail Appln./1739/2024 FIXED	DIJOY BORO Versus THE STATE OF ASSAM	MR. M KALITA	PP, ASSAM
25	Bail Appln./1783/2024 FIXED	AKTAR HUSSAIN @ AKHTAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
26	Bail Appln./1845/2024 FIXED	KHAIRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
27	Bail Appln./1906/2024 FIXED	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
28	Bail Appln./1921/2024 FIXED	MASUM UDDIN @ MASUK AHMED BORBHUIYAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
29	Bail Appln./1930/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JITUMONI BARMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
30	Bail Appln./1932/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JHON PATIR Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
31	Bail Appln./1946/2024 FIXED	MANOJ KUMAR BORO Versus THE STATE OF ASSAM	MD. A SAHAD B.L. SARMA MR. M H ALI	PP, ASSAM
32	Bail Appln./1954/2024 FIXED	HALEEF AFRIDI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
BAIL HEARING				
33	AB/2867/2023 WITH OFFICE NOTE, FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
34	AB/3367/2023	ABDUL WAHAB MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
35	AB/4314/2023	RAFIKUL HOQUE @ RAFIQUE HOQUE @ RAFIQU L HOQUE MOLLAH Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
36	AB/659/2024	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
37	AB/923/2024	HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
38	AB/1192/2024 FIXED	AHMED ALI @ AHMOT ALI Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM
39	AB/1293/2024	MONIRUL ISLAM Versus THE STATE OF ASSAM AND	MR A DASGUPTA MR J K SHARMA	MR. N ALI(R-2) PP, ASSAM
40	AB/1336/2024 FIXED	CHIRAN DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
41	AB/1373/2024	GAUTAM JYOTI PATHORI Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM

42	AB/1418/2024	SAHIDA BEGUM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
43	AB/1442/2024	DIPANKAR BARMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
44	AB/1470/2024 B/O	IRFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
45	AB/1481/2024 WITH OFFICE NOTE, FIXED	BIKRAM DAS Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
46	AB/1548/2024 FIXED	AZAD FAKIR @ AMZAD ALI FAKIR, Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
47	AB/1586/2024	MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM	S N NATH MS. M BEGUM	S NATH PP, ASSAM
48	AB/1746/2024 FIXED	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM

ORDERS

49	I.A.(CrI.)/1212/2023 in AB/3741/2023	NUR UDDIN SK Versus HURMUS ALI @ HURMUJ ALI AND 8 ORS.	MR. M U MONDAL MR. M U MONDAL MR. Y ALI S ALI R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT)	PP, ASSAM
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WITH

[AB/3741/2023](#)

HURMUS ALI @ HURMUJ ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A ALI MR. Y ALI S ALI	MR. M U MONDAL (FOR INFORMANT) R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT) PP, ASSAM
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HEARING

50	Crl.Rev.P./320/2012 WITH LCR 3 FILES	MUSTAK KHAN Versus STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH	PP, ASSAM
51	Crl.A./218/2013 WITH LCR 5 FILES	KALU DAS and ANR. Versus THE STATE OF ASSAM,	MR.H DAS MS.T SOM MS.B BHUYAN MS.S KALITA MS.R BORGHAIN	PP, ASSAM
52	Crl.Pet./373/2013 CRL.PET. 273/2013(D/O), FIXED	LAL CHAND AGARWALA Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HAJURI SC, C B I SC, CBI
	WITH Crl.M.C./676/2014 in Crl.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION Versus LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
53	WITH Crl.Pet./226/2013	MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I

54 **WITH**
[Crl.Pet./372/2013](#)

JAYDEV DAS
Versus
CENTRAL BUREAU OF INVESTIGATION
CBI and 2 ORS

MR.J I BORBHUIYA
MRS.F BEGUM
MR.L MOHAN
MRS.K H CHOUDHURY
MR.R ALI
MR.M K CHAKRAVORTTY
MR.Z ARAFAT
MR.P I JOSE

MR.K K BHATRA
MR.R K BHATRA
MS.P HUJURI
SC, C B I
SC, CBI

WITH
[Crl.M.C./516/2013](#)
in Crl.Pet./372/2013

JAYDEV DAS
Versus
CENTRAL BUREAU OF INVESTIGATION
CBI and 2 ORS.

MR.J I BORBHUIYA
MRS.F BEGUM
MR.L MOHAN
MS. A AHMED
MRS.K H CHOUDHURY

SC, CBI

WITH
[Crl.M.C./677/2014](#)
in Crl.Pet./372/2013

CENTRAL BUREAU OF INVESTIGATION
Versus
JOYDEV DAS

MR.P N GOSWAMI
SC, CBI

MR.J I BORBHUIYA
MRS.F BEGUM
MRS.K H CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2049/2024 B/O	ABDULLA AHMED @ MAINA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
MOTION				
2	AB/1806/2024	HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
3	AB/1807/2024	SAIRUDDIN ALI @ SAIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,18th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2047/2024	HAFIJUL ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA	PP, ASSAM
MOTION				
2	Crl.Pet./636/2024 B/O	SAMSUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
3	Crl.Pet./722/2024 FIXED	RAM NARAYAN SINGH AND ANR Versus CHANDRA BAHADUR VISWAKARMA AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	PP, ASSAM
4	AB/1711/2024	ANIL MALAKAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A KHAN(INFORMANT) PP, ASSAM
5	AB/1812/2024	NAZMUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
6	AB/1816/2024	MD ABDUL HANNAN @ HANNAN ALI AND ANR. Versus THE STATE OF ASSAM	MR P J PATAR	PP, ASSAM
ADMISSION				
7	Crl.Pet./459/2024 FIXED	A. NOBIN @ NABIN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MR. D BARMAN	MR D GOSWAMI (r-2) MR K BARMAN (r-2) MR S AFRIDI (r-2) PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./68/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
9	Bail Appln./1409/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	Bail Appln./1749/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DIPAK DAS Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM

11	Bail Appln./1826/2024 FIXED	KAMENLANG JALONG AND 2 ORS. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. A HUDA	PP, ASSAM
12	Bail Appln./1949/2024 FIXED	SANTANU KUMAR DAS Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
13	Bail Appln./1965/2024 FIXED	DIPJYOTI BEZBARUAH AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. MUSTAFA HUSSAIN	PP, ASSAM
14	Bail Appln./1966/2024 FIXED	RABIKUL ISLAM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	PP, ASSAM
15	Bail Appln./1970/2024 FIXED	PULAK DUTTA Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM

WITH

16	AB/1735/2024	DOLLY DUTTA Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
17	Bail Appln./1980/2024 FIXED	HABIL AHMED AND ANR. Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM

BAIL HEARING

18	AB/3742/2023 FIXED	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
19	AB/4243/2023 FIXED	ABINASH DAS Versus STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
20	AB/1048/2024 FIXED	BIPUL SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR H DAS MR. S HAZARIKA	MR P DAS MS P MISHRA PP, ASSAM
21	AB/1272/2024 FIXED	BHITALI BORA @ VITALI BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	PP, ASSAM
22	AB/1312/2024 FIXED	SRI. ABHILEKH GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
23	AB/1320/2024 FIXED	SAHIDA BEGUM Versus THE STATE OF ASSAM	MR. T J MAHANTA MS P SARMA MS. P P DAS	PP, ASSAM
24	AB/1321/2024 FIXED	DR. PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
25	AB/1353/2024 FIXED	RAJA QUL ISLAM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
26	WITH AB/1478/2024	FARHANA TASNEEM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
27	AB/1444/2024 FIXED	TARUN INGHI Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM

28	AB/1479/2024 FIXED	MOZAFFAR RAHAMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
29	AB/1483/2024 FIXED	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND 3 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
30	AB/1508/2024 FIXED	RAJDEEP DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N BARMAN MR N MILI	PP, ASSAM
31	AB/1516/2024 FIXED	DHIRAJ KALITA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
32	AB/1538/2024	RAJIUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	AB/1539/2024 FIXED	MANOJ KUMAR DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
34	AB/1550/2024 FIXED	JAHANGGIR FAKIR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
35	AB/1553/2024 FIXED	ABDUL MANNAN AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
36	AB/1606/2024 FIXED	IKRAM HUSSAIN Versus STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
37	AB/1616/2024 FIXED	DIGANTA BORA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
38	AB/1641/2024 FIXED	K.R. NAGAPPAN Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	PP, ASSAM
39	AB/1656/2024 FIXED	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	PP, ASSAM
40	AB/1665/2024 FIXED	KANAK DAS Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
41	AB/1675/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DILIP TANTI Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
42	AB/1680/2024 FIXED	PRASHANTA DAS AND ANR Versus THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
43	AB/1705/2024 FIXED	RAHAM ALI @ ABDUR RAHIM AND 6 ORS. Versus THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM
44	AB/1725/2024 FIXED	OYBAR ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. J KALITA M BRAHMA MR SOHAING	PP, ASSAM
45	AB/1728/2024 FIXED	JURAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR J P CHAUHAN	PP, ASSAM

ORDERS

46	Crl.Pet./629/2024 FIXED	SAUTIK GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS P DEVI MR P R SARMA	PP, ASSAM
HEARING				
47	Crl.Rev.P./331/2009 WITH LCR 3 FILES AND P.B., FIXED	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
48	Crl.A./120/2012 WITH OFFICE NOTE, LCR 4 FILES	BISWAJIT SAUD Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	WITH Crl.M.C./568/2012 in Crl.A./120/2012	BISWAJIT SAUD, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
49	Crl.A./132/2012 WITH LCR 5 FILES, FIXED	ABDUL JALIL and ORS Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA	PP, ASSAM
50	Crl.A./196/2012 WITH LCR 4 FILES	JAMAL UDDIN Versus THE STATE OF ASSAM	MR.A B CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	PP, ASSAM
51	I.A.(Crl.)/847/2023 WITH LCR 4 FILES, FIXED in Crl.A./316/2022 WITH Crl.A./316/2022	AKTAR ALI Versus THE STATE OF ASSAM AND ANR. AKTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MR H R A CHOUDHURY (P- 2) MR. M U MONDAL(P-2) MR G SAIKIA MS. N NASRIN (P-2) MD. I H KHAN (P-2) MR K ISLAM (P-2) MR N G SHARMA MR A ALIM SK MR A ALIM SK MR. A W MONDAL MR. A K BHATTACHARJEE	MD. A HUSSAIN (r-2) PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024

12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,18th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2050/2024	NUR JAMAL Versus THE STATE OF ASSAM	MR M H AHMED MR. G A CHOUDHURY MR. O ULLAH	PP, ASSAM
2	Bail Appln./2051/2024	HIMANGSHU NARZARY AND 2 OTHRS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
MOTION				
3	AB/1769/2024 FIXED	FARAJUL HOQUE @ FARAJUL ALI Versus THE UNION OF INDIA	MR. A PARAMANIK P. KALITA	DY.S.G.I.
4	AB/1809/2024	RANJIT DAS Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
5	AB/1810/2024	MD. ZIAUL ALI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR. B HUSSAIN	PP, ASSAM
6	AB/1811/2024	TAJNUR ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
7	AB/1813/2024	ARUP BAGHAWAR Versus THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	PP, ASSAM
8	AB/1817/2024	RANJU MONI SAIKIA BORA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./2610/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
10	Bail Appln./3455/2023 WITH CASE RECORD(SCANNED COPY), FIXED	FILTER KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
11	Bail Appln./1347/2024 WITH CASE RECORD(SCANNED COPY), FIXED	TAFAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM

12	Bail Appln./1407/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MANISH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
13	Bail Appln./1605/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DEBAJIT SAHA AND ANR. Versus UNION OF INIDA	MR. M BISWAS MS. A K CHOPHI J SINGPHO S K DAS	SC, NCB
14	Bail Appln./1756/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SADDAM Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
15	Bail Appln./1818/2024 FIXED	AVDESH KUMAR ROY Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	
16	Bail Appln./1820/2024 FIXED	RAMEZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
17	Bail Appln./1821/2024 FIXED	LUTFUR RAHMAN @ ROCKY ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
18	Bail Appln./1825/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	ANISUR SIKDAR @ ANISHUR SIKDAR Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
19	Bail Appln./1827/2024 FIXED	MD. CHAND MIYA AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
20	Bail Appln./1867/2024 FIXED	SAYED KHAIRUL ISLAM Versus THE STATE OF ASSAM	MS F BEGUM MR S PAUL	PP, ASSAM
21	Bail Appln./1869/2024 FIXED	HARSING TERANG Versus THE STATE OF ASSAM	MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
22	Bail Appln./1874/2024 FIXED	VIRENDER @ VERANDER KUMAR Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	PP, ASSAM
23	Bail Appln./1912/2024 FIXED	ATABUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
24	Bail Appln./1958/2024 FIXED	ABHISHEK THAKUR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
25	Bail Appln./1978/2024 FIXED	HABIL AHMED AND ANR Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
BAIL HEARING				
26	AB/847/2024 FIXED	MURSHIDA KHATUN Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS MS. P DAS	PP, ASSAM
27	AB/899/2024 FIXED	MOJAMMEL HOQUE Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
28	AB/996/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RATAN DEB Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
29	AB/1023/2024 FIXED	SAINUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. A HUDA	PP, ASSAM

30	AB/1365/2024 FIXED	JIBUL GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
31	AB/1415/2024 FIXED	ABED ALI BHUYAN Versus THE STATE OF ASSAM	MR I HAQUE	PP, ASSAM
32	AB/1432/2024 FIXED	MD. ROHIDUL ISLAM @ ROHIDUL ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
33	AB/1488/2024 FIXED	ALI HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
34	AB/1496/2024 FIXED	SHARMISTHA DEB Versus THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
35	AB/1497/2024 FIXED	JITUMONI BHUYAN Versus THE STATE OF ASSAM	MR A KAKOTI MS. M BARUAH	PP, ASSAM
36	AB/1501/2024 FIXED	RAMCHANNA @ RANCHHANA Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
37	AB/1566/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
38	AB/1627/2024 FIXED	JAHANGIR ALOM AND 3 ORS. Versus THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR	PP, ASSAM
	WITH			
39	AB/1560/2024	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
	WITH			
40	AB/1639/2024	SHAJHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
41	AB/1721/2024 FIXED	SWMKHWR SWARGIARY Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
ORDERS				
42	Crl.Rev.P./395/2023 FIXED	AMIT KHEMKA Versus THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	MR. D K KOTHARI (R-2) MR. P JAIN (R-2) MR. Y KOTHARI (R-2) MR. R. AHMED (R-2) PP, ASSAM
43	I.A.(Crl.)/1241/2023 WITH LCR 4 FILES, FIXED in Crl.A./191/2023 WITH Crl.A./191/2023	ABDUL HOQUE, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
44	Tr.P.(Crl.)/25/2024 FIXED	ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR. JESMINA PARBIN Versus ABDUS SATTAR	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY MRS A SAIKIA MS. U SAUD	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
45	I.A.(Crl.)/567/2024 FIXED in Crl.A./4509/2024 WITH Crl.A./4509/2024 (Filing Number) WITH I.A.(Crl.)/4510/2024 (Filing Number)	MAHIDUL ISLAM Versus STATE OF ASSAM MAHIDUL ISLAM Versus THE STATE OF ASSAM MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN M M RAHMAN M M RAHMAN	PP, ASSAM

46	Crl.Pet./679/2024 FIXED	MD. H M MURTAZA LASKAR Versus EUREKA MULTI DEVELOPER	MR. U N CHATTRY MR. O LASKAR	
HEARING				
47	Crl.Rev.P./18/2011 PART-HEARD, LCR 5 FILES	MD. ANIZUL HOQUE Versus THE STATE OF ASSAM	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MS.N JAHAN	PP, ASSAM
	WITH Crl.M.C./52/2011 in Crl.Rev.P./18/2011	DELOWAR HUSSAIN Versus THE STATE OF ASSAM and ORS	MR.A M MAZUMDAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	PP, ASSAM
	WITH Crl.M.C./573/2012 in Crl.Rev.P./18/2011	MD. ANIZUL HAQUE Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN	PP, ASSAM
	WITH Crl.Rev.P./198/2012	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.R ALI MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
49	Crl.A./51/2012 WITH LCR 6 FILES	TANURAM PEGU Versus STATE OF ASSAM	MR.G C PHUKAN MR.S SAHU	PP, ASSAM
50	Crl.A./123/2012 WITH LCR 4 FILES	NUR BAKTA BORA Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM
51	Crl.A./242/2012 WITH LCR 4 FILES, P.B.-1	BABLU BORBARUAH Versus THE STATE OF ASSAM	MR.N D BHUYAN MR.P K MAJUMDAR MR.D DAS MR R SARMA, AMICUS CURIAE MR.R D BHUYAN	PP, ASSAM
52	W.P.(Crl.)/16/2015	KABIR AHMED CHOUDHURY and 4 ORS Versus THE STATE OF NAGALAND AND 7 ORS	MR.A M BORA MR.J PATOWARY MS.C CHOUDHURY MR.D BAIDYA	GA, ASSAM MR.B SAHARIAR-8 MR.J U N M LASKAR(R-8) MR.R DEV(R-7) MS. A AHMED(R-8) MRP GOGOI(R-6) MS.F BEGUM(R-8) GA, NAGALAND MR.S BORTHAKUR(R-6)
53	Crl.Rev.P./28/2017 WITH LCR 4 FILES, FIXED	DEEPA DEKA Versus THE STATE OF ASSAM and ANR.	MR.S DAS MS.K DAS MS R R MUZIB	MR.P K KALITA(R-2) MRR CHAKRABORTY(R-2) PP, ASSAM MR.M CHALIHA(R-2)
54	Crl.Rev.P./159/2017 WITH LCR 3 FILES, FIXED	NIRMAL DUTTA Versus THE STATE OF ASSAM and ANR.	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR.B GOSWAMI(R-2) MR.A K BHUYAN(R-2) MS.N CHOUDHURY(R-2) PP, ASSAM MR.M BORHR-2

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LEAVE NOTE OF ADVOCATES FOR 18/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024



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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,18th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./610/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
2	Bail Appln./1747/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAMIL UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./1830/2024 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI S DAS	PP, ASSAM
4	Bail Appln./1940/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ALI AMJOD @ ALI AJMOL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
ORDERS				
5	Crl.A./282/2022 PART-HEARD, WITH OFFICE NOTE, LCR 1 FILE, FIXED	RAJU DEY Versus GOURI DIRIAL	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	MR D SAIKIA MR. B K DAS MD R ISLAM
6	MFA/236/2019 WITH LCR, FIXED	M/S P. P. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR H GUPTA
7	CRP(IO)/408/2023 FIXED	MOHAN AGARWAL ALIAS MOHAN AGARWALA Versus M/S GTL INFRASTRUCTURE LTD	MR. A R SHOME MR A J GHOSH MR I P CHHETRI	R SARMAH MS M KAKOTY
8	MFA/15/2024 WITH LCR, FIXED	M/S MANAS SALT IODISATION INDUSTRIES PVT. LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	MR. B CHAKRAVARTY DY.S.G.I.
HEARING				
9	RSA/130/2009 WITH LCR, FIXED	MD. FAIZUDDIN AHMED, Versus ON THE DEATH OF MD. LUTFUR RAHMAN, HIS LEGAL HEIRS MD. MUZIBUR RAHMAN(SON) AND ORS.	MR.K AGARWAL MR.S C KEYAL MS. P NEOG MR D AKRAM	MR.B BANERJEE MR. M K SARMA (R-1,2,3) MS.M DEB MR.J LASKAR MR. A MOBARAQUE (R-1,2,3) MR.S BANERJEE

10	RSA/79/2014 CAVT. NO. 1440/2013 WITH LCR	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	WITH MC/744/2014 in RSA/79/2014	LALIT KALITA Versus SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
11	WITH RSA/80/2014 CAVT. NO. 1439/2013	LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
	WITH MC/746/2014 in RSA/80/2014	LABANYA KUMAR DAS Versus GAYATRI DEVI and 12 ORS.	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
12	RFA/61/2015 WITH LCR	DEVENDRA KUMAR SETHIA Versus INTERGLOBE AVIATION LTD. and 4 ORS,	MR.P DAS MR.H MAURYA MS.L SRIVASTAV	
13	RFA/114/2017 WITH LCR	SHRI DEBENDRA SETHIA Versus THE AIRPORT DIRECTOR AIRPORT AUTHORITY OF INDIA and 4 ORS	MR. S AGARWAL MR. N ANAND MS. L SRIVASTAV MR. A K SINGH MR. M MALAKAR MR. H L MAURYA	MR. R DUBEY SC, A A I
14	RSA/243/2017 WITH LCR	JAGDISH CHOUDHURY Versus CHANDANMAL CHHAJER	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	
15	FAO/42/2019 CAVT. NO.0838/2019 WITH LCR, FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	WITH I.A.(Civil)/2848/2022 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
16	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG

	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
17	MACApp./157/2019 WITH LCR, FIXED	DILOWARA BEGUM (WIFE) AND 5 ORS Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
18	WITH MACApp./323/2019	KHADIIJA BEGUM AND 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
19	MACApp./202/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. RUMA SUTRADHAR AND 3 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	MR. B K SEN MS M DAS
20	WITH MACApp./445/2022	RUMA SUTRADHAR AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. B K SEN MS. J BAISHYA MS M DAS	
21	MACApp./585/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SRI PARTHA PRATIM HAZARIKA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA MR. R DUBEY MR M BEZBARUAH MRS K M SAIKIA MS. A B KAYASTHA MR A BRAHMA MS M BAISHYA FOR CAVEATOR MR. C P SHARMA
22	WITH MACApp./384/2019	SRI PARTHA PRATIM HAZARIKA Versus MR. BIJAY BHARGAVA AND 4 ORS.	MR M BEZBARUAH MR H K DAS MR. D J DAS MR A BRAHMA MR. R D LAL MR. M PANDIT MR. C P SHARMA	MS N NATH MR. M DUTTA MRS K M SAIKIA MS. C MOZUMDAR (R3) MS. C MOZUMDAR (R3) MR. S P SHARMA (R3)
23	MACApp./82/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)
	WITH I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
24	FAO/60/2022 CAVT. NO.11222/022, FIXED	THE ADVERTISING STANDARDS COUNCIL OF INDIA Versus CENTURY PLYBOARDS (INDIA) LIMITED	MR S KHOUND MR H K NATH MS. N BORAH	MR. B BARMAN MS. N UPADHYAY FOR CAVEATOR
25	CRP/100/2022 WITH LCR, FIXED	PUNIRAM NATH Versus KHAGEN HAZARIKA	MR. R K BHUYAN	MR S SHARMA
26	WITH CRP/41/2022	KHAGEN HAZARIKA Versus PUNIRAM NATH	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. R K BHUYAN MR. M KASHYAP
27	CRP(IO)/20/2023 FIXED	KAMLA DEVI AGARWALLA AND 2 ORS Versus PRODIP BANERJEE	MR. S C KEYAL	MR S KHOUND MS. N BORAH
	WITH I.A.(Civil)/106/2023 in CRP(IO)/20/2023	KAMLA DEVI AGARWALLA AND 2 ORS Versus PRODIP BANERJEE	MR. S C KEYAL	
28	MACApp./112/2023 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

WITH
[I.A.\(Civil\)/1989/2023](#)
in MACApp./112/2023

SMTI SULEKHA DAS AND ANR
Versus
THE NATIONAL INSURANCE COMPANY
LIMITED

MR. A SHAKIL

MS. R D MOZUMDAR

WITH
[I.A.\(Civil\)/1752/2024](#)
in MACApp./112/2023

THE NATIONAL INSURANCE COMPANY
LIMITED
Versus
SMTI SULEKHA DAS AND 2 ORS

MS. R D MOZUMDAR

MR. M TALUKDAR

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[For Thursday,18th July 2024]

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4074/2021 FIXED	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE SC, IRRIGATION
2	WP(C)/6394/2023 FIXED	KHANDA RAM NARZARI Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MR M RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE
BAIL HEARING				
3	AB/1463/2024 FIXED	SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
ORDERS				
4	I.A.(Civil)/1851/2024 FIXED, CAVT./534/2024 in WP(C)/2868/2024 WITH WP(C)/2868/2024 CAVT. NO. 05342/024,	JITENDRA KUTUM AND 6 ORS. Versus LABANYA PAIT DOLEY AND 4 ORS LABANYA PAIT DOLEY Versus THE STATE OF ASSAM AND 11 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA MR. M BISWAS J SINGPHO A GHOSAL	GA, ASSAM MR. M BISWAS GA, ASSAM MR. R P SARMAH (R-6 TO 12) MR. D DOLEY MR. D DOLEY MS A DEKA (R-6 TO 12) FOR CAVEATOR
HEARING				
5	Crl.Rev.P./323/2013 PART-HEARD, BY SLIP	BANWARILAL JALAN Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI	PP, ASSAM
6	WP(C)/7241/2013 PART HEARD, FIXED WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST SC, BTC

7	WP(C)/2404/2014 PART HEARD, FIXED	MD. SAFIQR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR.A KHALEQUE MR.Z KHALID	GA, ASSAM
	WITH I.A.(Civil)/260/2018 in WP(C)/2404/2014	MD. SAFIQR RAHMAN BARBHUYAN Versus THE STATE OF ASSAM	MR. A KHALEQUE MR. Z KHALID	GA, ASSAM
8	WP(C)/1259/2015 PART-HEARD, FIXED	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.R S MISHRA	GA, ASSAMR3-5 SC, FOREST(R1,6) MR.S CHAMARIA MR. A. BHATTACHARJEE, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES(R2)
	WITH WP(C)/5824/2014	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM MR.S CHAMARIA MS. U. DAS, ADDL. SR. GA, ASSAM (R-3) SC, INDUSTRIES
10	WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
	WITH I.A./1357/2016 in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
11	WP(C)/6326/2015	NANDESWAR GOGOI Versus EMPLOYEE'S PROVIDENT FUND ORGANIZATION	MR.C BARUAH MR.T BARUAH MR.B BARUAH	MRD N BHATTACHARYAR-1-4 MR.D DEY(R-1-4)
12	WP(C)/1679/2024 FIXED	PARESH KUMAR CHUTIA @ PORESH KUMAR CHUTIA @ PORESH CHUTIA Versus THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	MR S DAS (R-2) P J DAS (R-2)

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